

DIVISION BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1281(KB)2019  
IVN.P (IBC)/18(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SRI BIR ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Nirmalya Dasgupta, Adv. ] For the petitioner in IA 18/2024

Mr. Anujit Biswas, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Liquidator

Mr. R. Agarwal, Adv. ]

**ORDER**

1. Ld. Counsel for the on both sides present.
2. **IVN.P (IBC)/18(KB)2024-**
  - i. Heard. **Reserved for orders.**
  - ii. In the meantime, the order dated 18/06/2024 shall remain stayed till the pronouncement of orders.
3. Post the matter on **11/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

PJ